

Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 169 of 2013 & I. A. No. 243 of 2013

Dated : 21st November, 2013

Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

GRIDCO Ltd.

.... Appellant (s)

Versus

M/s. Bhushan Power & Steel Ltd.
& Ors.

. Respondent (s)

Counsel for the Appellant (s) : Mr. R.K. Mehta
Mr. Antaryami Upadhyay

Counsel for the Respondent(s): Mr. Rajiv Yadav &
Mr. Sanjay Sen for R-1
Mr. K. S. Dhingra for R-3

ORDER

Learned Counsel appearing on behalf of the Central Commission wants to file reply. He is permitted file the same on or before 29.11.2013 after serving copy on the other side.

Post the matter for hearing on **13.12.2013**.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member